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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): On behalf of Shri G.K. Vasan, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-
- (i) G.S.R. 601(E) published in Gazette of India dated the 27<sup>th</sup> August, 2009 approving the Visakhapatnam Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2009.
  - (ii) G.S.R. 766(E) published in Gazette of India dated the 20<sup>th</sup> October, 2009 approving the Kandla Port Employees (Retirement) Amendment Regulations, 2009.
  - (iii) G.S.R. 685(E) published in Gazette of India dated the 17<sup>th</sup> September, 2009 approving the Cochin Port Trust Employees (Retirement) Amendment Regulations, 2009.
  - (iv) G.S.R. 689(E) published in Gazette of India dated the 23<sup>th</sup> September, 2009 approving the Tuticorin Port Trust Employees (Retirement) Amendment Regulations, 2009.
  - (v) G.S.R. 684(E) published in Gazette of India dated the 17<sup>th</sup> September, 2009 approving the Madras Port Trust Employees' (Retirement) Amendment Regulations, 2009.

(Placed in Library, See No. LT 758/15/09)

...(Interruptions)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): On behalf of Shri Jyotiraditya Madhavrao Scindia, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 49 of the Special Economic Zone Act, 2005:-
- (i) Draft Notification No. F. No. C.3/9/2008-SEZ exempting setting up of offsite ATMs and general branches by banks in Special Economic Zones, not licensed as Offshore Banking Units; from the provisions of clause (u) of section 2 of the Special Economic Zones Act, 2005, alongwith a Statement of Objects and Reasons and an Explanatory Notes.
  - (ii) Draft Notification No. F. No. D.6/12/2009-SEZ exempting Special Economic Zones from the requirement of obtaining distribution license, alongwith a Statement of Objects and Reasons and an Explanatory Notes.

(Placed in Library, See No. LT 759/15/09)

(2) A copy each of the following Notifications (Hindi and English versions) issued under Section 18G of the Industries (Development and Regulation) Act, 1951:-

- (i) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 2155(E) in Gazette of India dated the 24<sup>th</sup> August, 2009.
- (ii) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 2156(E) in Gazette of India dated the 24<sup>th</sup> August, 2009.

(Placed in Library, See No. LT 760/15/09)

- (3) A copy of the Tea Board (Recruitment and Conditions of Service of Directors of Tea Promotion appointed by Government) Amendment Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 443(E) in Gazette of India dated the 23<sup>rd</sup> June, 2009 under sub-section (3) of Section 49 of the Tea Act, 1953.

(Placed in Library, See No. LT 761/15/09)

- (4) A copy of the Rubber (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 760(E) in Gazette of India dated the 16<sup>th</sup> October, 2009 under sub-section (3) of Section 25 of the Rubber Act, 1947.

(Placed in Library, See No. LT 762/15/09)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 2009-2010.

(Placed in Library, See No. LT 763/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

- (1) A copy of the Statement (Hindi and English versions) on ILO Convection No. 127 and Recommendation No. 128 (Maximum Weight).

(Placed in Library, See No. LT 764/15/09)

- (2) A copy of the National Policy (Hindi and English versions) on HIV/AIDS and the World of Work.

(Placed in Library, See No. LT 765/15/09)

...(Interruptions)

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